

FIFTY THIRD REPORT
STANDING COMMITTEE ON FINANCE
(2003)

(THIRTEENTH LOK SABHA)

MINISTRY OF STATISTICS & PROGRAMME
IMPLEMENTATION

DEMANDS FOR GRANTS
(2003-2004)

*[Action Taken by the Government on the recommendations contained
in the Forty Fourth Report of the Standing Committee on Finance
on Demands for Grants (2003-2004) of the Ministry of
Statistics & Programme Implementation]*

*Presented to Lok Sabha on 09 December, 2003
Laid in Rajya Sabha on 09 December, 2003*



LOK SABHA SECRETARIAT
NEW DELHI
December, 2003/Agrahayana, 1925 (Saka)

CONTENTS

		PAGE
COMPOSITION OF THE COMMITTEE		(iii)
INTRODUCTION		(v)
CHAPTER I	Report	1
CHAPTER II	Recommendations/Observations which have been accepted by the Government	8
CHAPTER III	Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies	16
CHAPTER IV	Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee	17
CHAPTER V	Recommendations/Observations in respect of which final replies of the Government are still awaited	18
	Minutes of the sitting of the Committee held on 13 November, 2003	19

APPENDIX

Analysis of the Action Taken by the Government on the recommendations contained in the Forty Fourth Report of the Standing Committee on Finance (Thirteenth Lok Sabha) on Demands for Grants (2003-2004) of the Ministry of Statistics & Programme Implementation	22
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COMPOSITION OF THE STANDING COMMITTEE ON FINANCE (2003)

Shri N. Janardhana Reddy — *Chairman*

MEMBERS

Lok Sabha

2. Shri Omar Abdullah
3. Shri Raashid Alvi
4. Shri Sudip Bandyopadhyay
5. Shri Surender Singh Barwala
6. Shri Ramesh Chennithala
7. Smt. Renuka Chowdhury
8. Dr. Daggubati Ramanaidu
9. Shri Kamal Nath
10. Shri Trilochan Kanungo
11. Shri Rattan Lal Kataria
12. Dr. C. Krishnan
13. Shri M.V.V.S. Murthi
14. Shri Sudarsana E.M. Natchiappan
15. Capt. Jai Narain Prasad Nishad
16. Shri Rupchand Pal
17. Shri Prabodh Panda
18. Shri Prakash Paranjpe
19. Shri Raj Narain Passi
20. Shri Sharad Pawar
21. Shri Pravin Rashtrapal
22. Shri Ramsinh Rathwa
23. Shri Chada Suresh Reddy
24. Shri S. Jaipal Reddy
25. Shri Jyotiraditya Madhavrao Scindia
26. Shri T.M. Selvaganapathi
27. Shri Lakshman Seth

(iv)

28. Shri Kirit Somaiya
29. Shri Kharabela Swain
- **30. Shri P.D. Elangovan

Rajya Sabha

31. Dr. Manmohan Singh
32. Dr. T. Subbarami Reddy
33. Shri Murlid Deora
34. Shri Prithviraj Chavan
35. Shri S.S. Ahluwalia
- *36. Shri Swaraj Kaushal
37. Shri M. Rajasekara Murthy
38. Dr. Biplab Dasgupta
39. Shri P. Prabhakar Reddy
40. Shri Amar Singh
41. Shri Prem Chand Gupta
42. Shri Palden Tsering Gyamtso
43. Shri Raj Kumar Dhoot
44. Shri Praful Patel
45. Shri Dinesh Trivedi

SECRETARIAT

- | | | |
|---------------------------|---|-----------------------------|
| 1. Shri P.D.T. Achary | — | <i>Additional Secretary</i> |
| 2. Dr. (Smt.) P.K. Sandhu | — | <i>Joint Secretary</i> |
| 3. Shri R.K. Jain | — | <i>Deputy Secretary</i> |
| 4. Shri S.B. Arora | — | <i>Under Secretary</i> |

** Nominated to this Committee w.e.f. 07.04.2003.

* Nominated to this Committee vice Shri Mukhtar Abbas Naqvi w.e.f. 26.3.2003.

INTRODUCTION

1. Chairman of the Standing Committee on Finance (2003) having been authorized by the Committee to submit the Report on their behalf present this Fifty Third Report on action taken by Government on the recommendations contained in the Forty-fourth Report of the Committee (Thirteenth Lok Sabha) on Demands for Grants (2003-2004) of the Ministry of Statistics & Programme implementation.

2. The Report was presented to Lok Sabha/laid in Rajya Sabha on 21 April, 2003. The Government furnished the written replies indicating action taken on all the recommendations on 21 July 2003. The draft action taken report was considered and adopted by the 'Committee at their sitting held on 13 November, 2003.

3. An analysis of action taken by Government on the recommendations contained in the Forty-fourth Report (Thirteenth Lok Sabha) of the Committee is given in the Appendix.

4. For facility of reference observations/recommendations of the Committee have been printed in thick type in the body of the Report.

NEW DELHI;
3 December, 2003
12 Agrahayana, 1925 (Saka)

N. JANARDHANA REDDY,
Chairman,
Standing Committee on Finance.

CHAPTER I

REPORT

1.1 This Report of the Standing Committee on Finance deals with action taken by Government on the recommendations contained in their Forty-fourth Report (13th Lok Sabha) on Demands for Grants (2003-2004) of the Ministry of Statistics and Programme Implementation which was presented to Lok Sabha/laid in Rajya Sabha on 21 April, 2003.

1.2 The Report contained five recommendations. Action taken notes have been received from the Government in respect of all the recommendations contained in the Report. These have been analysed and categorized as follows:

- (i) Recommendations/observations that have been accepted by the Government:
Sl. Nos. 1, 3, 4 & 5
(Total 4) (Chapter II)
- (ii) Recommendations/observations which the Committee do not desire to pursue in view of Government's replies:
Sl. No. 2
(Total 1) (Chapter III)
- (iii) Recommendations/observations in respect of which replies of Government have not been accepted by the Committee:
Sl. No. Nil
(Total Nil) (Chapter IV)
- (iv) Recommendations/observations in respect of which final reply of the Government is still awaited:
Nil (Chapter V)

1.3 The Committee desire that reply in respect of the recommendation contained in Chapter I of the Report may be furnished to them expeditiously.

1.4 The Committee will now deal with action taken by Government on one of their recommendations.

Demand No. 87

MODERNISATION OF INDIAN STATISTICAL SYSTEM

Recommendation (SI. No. 2 Para Nos. 17-20)

The Committee had regretted to point out that in spite of their repeated recommendations to make the plan scheme 'Modernisation of Statistical System in India' operationalised the need for which was felt way back in 1995, the same was languishing at the approval stage. They were given to understand that the project was revised and re-revised/replaced at the behest of either World Bank that was providing a loan assistance of US \$ 200 million or as per the recommendations of National Statistical Commission.

Though the Government had categorically stated that irrespective of the outcome of the discussion with World Bank, some of the components of the project would be implemented through usual budgetary resources, no progress seemed to have been made as the funds provided under different heads for various components remained unutilised and were surrendered.

Expressing their displeasure over the inordinate delay, the Committee strongly emphasized that the Government should realize the vital importance of the scheme and make all out efforts to get the scheme sanctioned and operationalised at the earliest. They had desired that the components listed out for implementation through usual budgetary resources should be implemented forthwith.

They also wanted that the progress made in the operationalisation of the Plan scheme might be intimated to the Committee from time to time.

The Government, in their action taken reply, stated as under:-

it is true that the project proposal had to be revised in line with the recommendations of the National Statistical Commission to make it more relevant to existing needs and Government policies relating

to recruitment of persons. Further, the suggestions of the World Bank had to be incorporated to make the project meet requisite criteria for funding. Though the World Bank had indicated a loan assistance of about US \$ 200 million for the earlier proposal, there was no indication for such an amount for the current proposal. The scale of assistance is likely to be smaller, as some of the components included in the initial proposal have already been implemented or are under implementation by using usual budgetary resources.

The details of components, which have already been implemented or being implemented by using usual budgetary resources are as follows:

- (i) Institutional Development and Capacity Building
- (a) A massive modernization programme of the industrial Statistics Wing of the Central Statistical Organisation at Kolkata has been taken up to ensure timely processing of Annual Survey of Industries (ASI) data and strengthening of Analytical Capabilities. The funds utilized for the programmes during the last three years are as given below:

Year	Rs. in Lakhs
2000-01	164.63
2001-02	108.96
2002-03	61.35
Total	334.94

As a result of the above, the unit has been able to complete the tabulation of ASI data in time and undertake a number of analytical studies.

- (b) A similar modernization programme was taken up by the Data Processing Division (DPD) of the National Sample Survey Organisation particularly for strengthening its data processing

capabilities. The DPD replaced all its old and obsolete computers and switched over to modern user-friendly data processing systems. The construction of a hostel building in the premises of Mahalanobis Bhawan at a total cost of Rs. 4.29 crores has also been taken up by the DPD for strengthening the infrastructure facilities for training at Kolkata.

- (c) Human Resource Development has been a major component of the modernization programme. It has been decided to establish a Central Training Facility on Official Statistics at Greater NOIDA. The required land is being acquired.

(ii) Improvement of National Accounts Statistics

Quarterly estimates of GDP are now being compiled regularly and released as per fixed time schedule. Regional workshops have been organized at Bangalore, Bhubaneswar, Gandhinagar, and Shillong for sensitizing the Directorates of Economics and Statistics of State Government on international standards relating to national/state income estimates. The National Accounts Division of the Central Statistical Organisation (CSO) has already been computerized.

(iii) Strengthening of Field Survey Capabilities of National Sample Survey Organisation (NSSO)

As a part of the scheme the Field Operations Division (FOD) of NSSO strengthened infrastructural facilities for training of field staff by providing hostels at Bangalore, Guwahati and Nagpur as office and hostel facility at Jaipur. Further land has been acquired at Lucknow for the construction of office and hostel accommodations.

Most of the field offices of FOD upto Sub-Regional office have been provided with e-mail/internet facilities to strengthen inter office communications.

- (iv) **Development of Social, Environment and Price Statistics:-**
- (a) In order to develop specific guidelines for the collection of Statistics required for Local Area Development as recommended by the National Statistical Commission, pilot studies have been taken up in five States namely Gujarat, Haryana, Karnataka, Meghalaya, and West Bengal.
- (b) With a view to developing methodologies for estimating environmental cost on the basis of secondary data, a pilot project on National Resource Accounting has been completed. Further studies in six States are now being initiated.
- (c) A Small Working Group of the Technical Advisory Committee on Statistics of Prices and Cost of Living (TAC on SPCL) was set up by the Ministry to advise on development of Consumer Price Index for urban and rural population. As per their advice, a pilot study was conducted by NSSO in 20 selected villages out of 600 sample villages to ascertain the adequacy of existing markets and outlets. The study has indicated that the present set of selected markets and outlets are inadequate and a fresh survey of all sample villages is required to prepare proper frame of markets and outlets. Further, for Punjab State an exercise to study the items (i) in the consumption basket of the centers covered under current series of CPI (UNME), and CPI (IW) series under revision and (ii) for which price data are collected including under the current series of CPI (AL/RL) *vis-a-vis* items in the weighting diagrams prepared for CPI (U) and CPI (R) derived from NSS 55th round data, was undertaken. Presently efforts are being made to test compile CPI (U) and CPI (R) for Punjab State utilizing the price data available under the current series of CPI (UNME), CPI (IW) series under revision and CPI (AL/RL) and also the price data being collected by the Government of Punjab.
- (v) **Strengthening of Data Processing, Storage and Dissemination capacity of Computer Centre.**

A Direction Committee has been set up by the Ministry to advise on all matters relating to the creation of a Data Warehouse including hardware, software and training. Based on the advice of the Direction Committee, a proposal is being formulated to procure Data Warehouse tools.

As per the time schedule, the Tier-1 of the World Bank assisted modernization project consisting of the following is expected to be operational by October 2003.

- (i) Study for identifying the Specific Requirements of Strengthening of State Statistical Bureaus,
- (ii) Study for the Establishment of an all India Statistical Network,
- (iii) Study for the creation and Maintenance of a Business Register”
- (iv) Improvement of Service Sector Statistics, and
- (v) The Study of Consultancy Capabilities of Private Sector

The progress will be intimated to the Committee from time to time.”

10. The Committee express their satisfaction to find that some of the components included in the initial proposal of the scheme ‘Modernisation of Statistical System in India’ like (1) Institutional Development and Capacity Building, (ii) Improvement of National Accounts Statistics, (iii) Strengthening of Field Survey Capabilities of National Sample Survey Organisation (NSSO), (iv) Development of Social, Environment and Price Statistics, (v) Strengthening of Data Processing, Storage and Dissemination capacity of Computer Centre, have already been implemented or being implemented by using usual budgetary resources. They, however, regret to point out that owing to inordinate delay occurred at the approval stage of the scheme, the Govt has lost chance to make use of the loan assistance of US \$ 200 million indicated by the World Bank which is likely to be pruned. They are of the view that had the Govt. been serious about this ambitious scheme, it could have made use of the said loan assistance to the fullest extent.

11. The Committee desire that the scheme 'Modernisation of Statistical System in India' may be got approved and operationalised without any further delay. They also hope that the Tier-1 of the World Bank assisted scheme which was targeted to commence by October, 2003, might have been operationalised by now. They want that the Govt. may apprise them about the progress made from time to time.

CHAPTER II

RECOMMENDATIONS/OBSERVATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

DEMAND NO. 87

NATIONAL STATISTICAL COMMISSION (NSC)

Recommendation (SI. No. 1, Para Nos. 7-10)

The Committee observed that National Statistical Commission had submitted its report on 05/09/2001 containing 623 recommendations of which 282 relate to the Ministry of Statistics and Programme Implementation. Though the Ministry had been able to implement a large number of recommendations still many of them were languishing in various processes of technical, operational, administrative and financial nature.

They were given to understand that National Statistical Commission Bill for creating a Statutory Apex Body for coordinating the statistical functions in the country had been formulated and was likely to be introduced in the current Budget Session of Parliament. They desired that Apex Body might be put in place at an early date.

The Committee were in agreement with the recommendations of the National Statistical Commission about the measurement of inflation. They feel that present system for computing the inflation rate was fraught with flaws and should be replaced by a system which recognised the use of realistic data without any further delay.

The Committee note that an Empowered Committee had been constituted to monitor the implementation of the recommendations of the National Statistical Commission. They wanted that the decisions of the Empowered Committee might be conveyed to the respective Ministries for compliance

expeditiously and expected that Ministry of Statistics and Programme Implementation to monitor the compliance.

Reply of the Government

The recommendations that require systemic changes and implementation by multiple agencies naturally take time to implement. However, in all such cases, the progress is being monitored by this Ministry through the Empowered Committee.

The Cabinet in its meeting held on May 19, 2002 has approved the Bill for the establishment of the National Statistical Commission (NSC) for its introduction in the current Monsoon Session of Parliament.

In pursuance of the NSC recommendations, the office of the Economic Adviser, DIPP, is proposing to set up a Working group for the revision of current WPI series. The scope and coverage of the revised series will be widened and compilation of the revised series will be in line with the contemporary international practices.

A separate Services Price index is also being developed in response to the growing importance of the services sector in the economy.

The decisions of the first Empowered Committee meeting, held on 7.2.2003 have already been conveyed to all concerned. The minutes of the second Empowered Committee meeting held on 11.6.2003 have been issued on 3rd July, 2003. The MOS&PI is regularly monitoring the compliance with the various concerned Departments/Ministries.

[Ministry of Statistics & Programme Implementation
O.M. No. G-20017/3/2003-B&F Dated : 21.7.2003]

DEMAND NO. 87

CENTRAL STATISTICAL ORGANISATION NATURAL RESOURCE ACCOUNTING

Recommendation (Sl. No. 3, Para Nos. 28-32)

The Committee were given to understand the need for availability and valuation of natural environmental resources in the Country was not felt till

1998. When the Technical Working Group of the Ministry of Statistics and Programme Implementation decided to initiate the pilot project of Natural Resource Accounting (NRA) and accordingly Tata Energy Research Institute (TERI) was engaged to develop the framework and suitable methodology initially for phase I of NRA in Goa covering (i) Land Use, (ii) Forests, (iii) Minerals (Iron ore), (iv) Energy and emissions accounts for the domestic sector and (v) Energy and emissions accounts for the transport sector.

The Committee regretted to point out that the report submitted by TERI in January 2001 had not been evaluated.

The Committee were informed that the bids for Phase II of Goa project covering (i) Water: Accounts for depletion and degradation, (ii) Forests (including mangroves): Non-timber forest products and ecological services and (iii) Aquatic resources: Depletion of fish, were proposed to be invited during 2003-2004.

The Committee hoped that analysis and valuation of Phase I of Goa Report would be completed soon and Phase II of the project would also be taken up during the year (2003-04) after finalizing the organization/ institution to undertake the work.

The Committee desired to know the progress made in that regard. They also desired that the NRA might be extended to other states as early as possible after developing suitable methodology.

Reply of the Government

“The pilot project on Natural Resource Accounting (NRA) was initiated by the Ministry of Statistics and Programme Implementation in 1998 and the Tata Energy Research Institute (TERI) was assigned the responsibility to develop the framework and suitable methodology for phase I of NRA in Goa covering (i) Land Use, (ii) Forests, (iii) Minerals (Iron ore), (iv) Energy and emissions accounts for the domestic sector and (v) Energy and emissions accounts for the transport sector.

The TERI submitted the final report in 2002. Due to typographical error it was mentioned as 2001 in the earlier reply. The Ministry adopted a system

of concurrent evaluation for the NRA project in Goa. For this purpose, a twelve member Technical Working Group (TWG) was set up to review the project under the Chairmanship of the Secretary, Ministry of Statistics and Programme Implementation. In addition to TWG, a sub-group consisting of six experts was constituted under the Chairmanship of a Senior Adviser, Ministry of Environment and Forests for monitoring and evaluation. The Technical groups evaluated the final report in 2002.

Action had been initiated to take up the Phase-II of the GOA NRA study during the current financial year. The DAVP was being approached for publishing the tender document in the leading daily newspaper for allotting the job to an organization/ institution.

In order to develop suitable methodology for the preparation of Natural Resource Accounting, the Standing Research Advisory Committee of the Ministry had decided to replicate sector-specific NRA study by the following institutions in the sectors and states as mentioned below:

- (a) The Indian Institute of Economic Growth (IEG), New Delhi in respect of air and water in the states of A. P and W. B.
- (b) The Centre for Multi-disciplinary Development Research (CMDR), Dharwar, Karnataka in respect of forestry and land in the state of Karnataka.
- (c) The Indian Institute of Forest Management (IIFM), Bhopal in respect of forestry and land in the states of Himachal Pradesh and Madhya Pradesh.
- (d) The TERI, New Delhi in respect of mineral sector in the states of M.P and W.B

For the first three projects as mentioned under (a) to (c) above, funds had been released. Action had been initiated to assign the project on mineral sector to the TERI. In order to monitor the progress of these four projects, a Technical Monitoring Committee (TMC) was being constituted.

[Ministry of Statistics & Programme implementation,
O.M. No. 20017/3/2003-B&F Dated : 21.7.2003]

Recommendation (Sl. No. 4, Para No. 38)

Demand No. 87
Detailed Demand No. 16
Object Head-wise Publication

(in thousands of Rs.)

Year	BE		RE		Actual	
	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan
2001-02	32,55	49,25	28,75	69,75	17,69	62,04
2002-03	67,05	71,14	39,25	58,80		
2003-04	96,25	58,80				

The Committee were informed that allocations under the head "Publication" were being made to incur expenditure for carrying out publication were under the plan and non-plan schemes. They noted that there was a wide gap between the allocations under the plan and non-plan schemes. They further noted that the details of expenditure incurred under non-plan schemes had not been furnished by the Government. Hence, they deplored the practice of non-supply of data to the Committee and felt that huge allocations under non-plan scheme showed the imprudence on the part of the government. The committee wanted that the details of expenditure might be intimated to them so as to ascertain that expenditure had been incurred judiciously.

Reply of the Government

The Ministry incurs expenditure under the Object Head 'Publications' both in Plan and Non-Plan. The expenditure takes place under Plan when publications are brought out as per specific Plan programmes. However, expenditure incurred for publications which have almost become a permanent feature are incurred under Non-Plan. Since a large number of publications are brought out under Non-Plan, the expenditure under Non-Plan is large compared to the expenditure under Plan.

The replies furnished by the Ministry *vide* OM No. G-20017/2/ 2003-B&F dated 21.3.2003 were specific to the points raised by the Standing Committee on Finance *vide* their OM No. 17/1/2/2003/FC dated 12.3.2003.

There was no specific query about the details of Non-Plan expenditure to be furnished at that point of time. However, the details of major expenditure incurred under the Head 'Publications' (Non-Plan) are given below:

(in Rs.)

Sl. No.	Name of the publication/Nature of Expenditure	Expenditure during 2001-02	Expenditure during 2002-03
1.	Annual Report (Bilingual)	4,22,115	4,66,673
2.	Demands for Grants (Bilingual)	61,331	59,640
3.	Performance Budget (Hindi & English)	1,22,152	1,34,817
4.	Annual Survey of Industries	1,11,455	—
5.	Sarvekshna	2,11,680	51,636
6.	Monthly Abstract of Statistics	7,29,073	7,51,691
7.	Statistical Pocket Book	2,41,753	—
8.	Statistical Abstract India	3,23,000	2,83,505
9.	India in figures	—	73,368
10.	Animal Welfare Booklets	8,09,800	2,98,800
11.	Annual Survey of Industries, ASI Workshop proceedings, AST time series data, Staff Papers of CSO (IS Wing)	2,99,349	38,706
12.	Energy Statistics	17,192	43,636
13.	Supplement to ASI 1991-92	4,08,082	8,845
14.	Input/Output Transaction Tables	2,50,391	—
15.	Selected Socio-economic Statistics	3,85,785	1,17,031
16.	Directory of Sample Survey	1,11,919	69,237
17.	Reports & other literature of National Statistical Commission	4,57,914	2,60,315
18.	Expert Group on Informal Sector	1,33,095	—

19.	Schedule for Special Survey Enterprise	—	40,712
20.	Economic Census Report 1990	—	2,09,421
21.	Economic Census, 1998	58,320	—
22.	Expenditure incurred by Field Operations Division (FOD) for its requirement	2,18,036	2,75,649
23.	Monthly Progress Report, Exception Report on Project Implementation, Half Yearly Report on Project Implementation, Project Implementation Status Report, Annual Report, Booklets on MPLADs, Review of Infrastructure Performance Report of Project Implementation Wing.	8,98,027	11,17,710

[Ministry of Statistics & Programme Implementation,
O.M. No. G-20017/3/2003-B&F Dated : 21.7 2003]

Recommendation (Sl. No. 5, Para No. 45)

Demand No. 87

Detailed Demand No. 28

Object Head-wise Professional Services

(in thousands of Rs.)

Year	BE		RE		Actual	
	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan
2001-02	18,01,70	7,80	3,26,20	16,37	80,51	8,94
2002-03	2,12,75	25,18	1,51,00	8,72		
2003-04	7,41,75	8,72				

The Committee found that against the allocation of over Rs.18 crores (BE) reduced to Rs.3.26 crores (RE), the actual expenditure incurred under

Head 'Professional Services' was Rs.80.5 lakhs during the year 2000-01. The reasons for this sharp decline were stated to be non start of the plan scheme 'Modernization of Statistical System in India' and receipt of a few good quality of research/study proposals under the plan scheme 'Payment of Professional Services'. The Committee appreciated the cautious approach adopted by the Government while scrutinizing the research/ study proposals and found that only good quality of proposals were sanctioned to avoid wasteful expenditure. They, however, felt that it was equally important that budgetary exercise was undertaken with due seriousness to avoid mismatch between estimates and actuals. They hoped that this aspect would be kept in view while projecting the demands in future.

Reply of the Government

Efforts have been made to reduce the gap between the 'estimates and actuals' of the budget provision, and during 2002-03 this gap has been reduced. Against an allocation of Rs. 2.12 crores under the head in BE (2002-03), reduced to Rs. 1.51 crore in RE (2002-03), the actual expenditure incurred was Rs. 70.01 lakhs. In future, this aspect will be kept in view while projecting the demands so that there is no wide variation between the estimates and actuals.

[Ministry of Statistics & Programme Implementation,
O.M. No. G-20017/3/2003-B&F Dated : 21.7 2003]

CHAPTER III

**RECOMMENDATIONS/OBSERVATIONS WHICH THE COMMITTEE
DO NOT DESIRE TO PURSUE IN VIEW OF
THE GOVERNMENT'S REPLIES**

CHAPTER IV

**RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH
REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED
BY THE COMMITTEE**

CHAPTER V

**RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH
FINAL REPLIES OF THE GOVERNMENT ARE STILL AWAITED**

31/12/2003

— Nil —

NEW DELHI;
3 December, 2003

12 Agrahayana, 1925 (Saka)

N. JANARDHANA REDDY,
Chairman,
Standing Committee on Finance.

MINUTES OF THE TWENTY FIFTH SITTING OF
STANDING COMMITTEE ON FINANCE

The Committee sat on Thursday, 13 November, 2003 from 1100 to 1240 hours.

PRESENT

Shri N. Janardhana Reddy — *Chairman*

MEMBERS

Lok Sabha

2. Shri Raashid Alvi
3. Shri Sudip Bandyopadhyay
4. Shri Ramesh Chennithala
5. Smt. Renuka Chowdhury
6. Shri Trilochan Kanungo
7. Shri Rattan Lai Kataria
8. Shri Sudarsana E.M. Natchiappan
9. Capt. Jai Narain Prasad Nishad
10. Shri Prabodh Panda
11. Shri Raj Narain Passi
12. Shri Chada Suresh Reddy
13. Shri Kirit Somaiya

Rajya Sabha

14. Shri Murli Deora
15. Shri Prithviraj D. Chavan
16. Shri S.S. Ahluwalia
17. Shri Swaraj Kaushal
18. Shri M. Rajasekara Murthy

19. Shri Prem Chand Gupta
20. Shri Palden Tsering Gyamtso
21. Shri Praful Patel
22. Shri Dinesh Trivedi

SECRETARIAT

1. Shri P.D.T. Achary — *Additional Secretary*
2. Shri R.K. Jain — *Deputy Secretary*

2. The Chairman, at the outset, welcomed the Members to the sitting of the Committee and requested them to consider the draft report on the Actuaries Bill, 2002 and the following action taken reports:—

- (i) Action taken report on Demands for Grants (2003-04) of Ministry of Finance (Departments of Economic Affairs & Expenditure);
- (ii) Action taken report on Demands for Grants (2003-04) of Ministry of Finance (Department of Revenue);
- (iii) Action taken report on Demands for Grants (2003-04) of Ministry of Finance (Department of Company Affairs);
- (iv) Action taken report on Demands for Grants (2003-04) of Ministry of Disinvestment;
- (v) Action taken report on Demands for Grants (2003-04) of Ministry of Planning; and
- (vi) Action taken report on Demands for Grants (2003-04) of Ministry of Statistics & Programme Implementation.

3. ** ** ** **
4. ** ** ** **
5. ** ** ** **
6. ** ** **^

7. ** ** ** **

8. The Committee then took up for consideration the draft action taken report on Demands for Grants (2003-04) of Ministry of Statistics and Programme Implementation. The Committee after deliberation adopted the draft report without any modification/amendment.

9. ** ** ** **

10. The Committee then authorised the Chairman to finalise the Reports in the light of the amendments/modifications suggested and also to make verbal and other consequential changes and present the reports to both the Houses of Parliament.

The Committee then adjourned.

APPENDIX

[Vide Para 3 of the Introduction]

**ANALYSIS OF THE ACTION TAKEN BY GOVERNMENT ON THE
RECOMMENDATIONS CONTAINED IN THE FORTY FOURTH
REPORT (THIRTEENTH LOK SABHA) OF THE STANDING
COMMITTEE ON FINANCE ON DEMANDS FOR GRANTS
(2003-2004) OF THE MINISTRY OF STATISTICS AND
PROGRAMME IMPLEMENTATION**

	Total	% of total
(i) Total number of recommendations	5	
(ii) Recommendations / observations which have been accepted by the Government (Vide Recommendations at SI. Nos. 1, 3, 4 & 5)	4	80%
(iii) Recommendations/observations which the Committee do not desire to pursue in view of the Government's replies (Vide Recommendations at SI. No. 2)	1	20%
(iv) Recommendations/observations in respect of which replies of the Government have not been accepted by the Committee (Vide Recommendations at SI. No. Nil)	0	Nil
(v) Recommendations/observations in respect of which final replies of the Government are still awaited (Vide Recommendations at SI. No. Nil)	0	Nil